

(a) whether Government have taken any steps to provide more job-linked courses in Senior Secondary Schools and Colleges, keeping in view the increasing trend in educated unemployed;

(b) the number of students admitted to such courses and since when; and

(c) whether it is proposed to restrict admission of students to general courses in colleges with a view to reducing unemployment in future among the educated ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) The National Policy on Education 1986 envisages that vocational courses would cover 10 per cent of higher secondary students by 1990. The policy also visualises organisation of tertiary level courses for those who complete the higher secondary courses of the academic stream.

The Programme of Action for the implementation of the policy approved by Parliament in August, 1986 outlines the steps proposed to be taken in this matter. These include the establishment and development of district, state and national level agencies for assessment of vocational manpower, design of courses and development of curriculum and instructional resources, planning and coordination of vocational education programmes, and monitoring and evaluation of their progress. The details of the programmes have not yet been finalised.

(b) According to information available, during 1985-86, out of an estimated 25 lakhs students seeking admission to the +2 stage, about 72,000 were covered by vocational courses.

(c) No such proposal is under Government's consideration at present.

**Proposal to write off losses of Mogul Line**

387. SHRI V. TULSIRAM : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Union Government have decided to write off Rs. 106.5 crore losses incurred by Mogul Line; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Government have decided to write off the loans and interest of Mogul Line Ltd. outstanding towards Shipping Development Fund Committee to the extent of Rs. 106.73 crores so as to enable Shipping Corporation of India Ltd. to take over MLL with minimum liabilities.

**Maintenance of Bala Qila**

388. SHRI RAM SINGH YADAV ; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the ancient historical fort known as "Bala Qila" is under the supervision, control, and maintenance of Archaeological Survey of India;

(b) whether the main gates, boundary walls and important apartments of the fort campus are in a dilapidated condition;

(c) whether old guns and weapons are also preserved in the fort complex; and

(d) whether the Union Government propose to preserve and protect the twelfth century Alwar Fort (Bala Qila) by providing adequate funds for its repairs, renovation and maintenance through Archaeological Survey of India ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) The fort is under the State Government and is partly in a dilapidated condition.

(c) A few cannons are lying within the fort.

(d) The preservation and protection of the fort and provision of funds therefor is the responsibility of the State Government.